

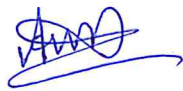
11

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 264/15	TP 36/17	Hearing	433 (e)	Alltronics Vs. SPM India Ltd. & 6 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	K.S. Chandrasaba 8123876335	Petitioner	

Counsel for petitioner is present. Counsel for R-3 is present. Counsel for petitioner has filed a memo along with annexures stating that notices have been served on R-1,2, 4 to 7. Registry to verify and put up note.

List it on 10.10.2017.


MEMBER (J)